NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.		T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 2017	No.16/	*	Petitioner to serve notice on Respondents	241/	India Awake for Transparency Vs Hasham Investment & Trading Company

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

REPRESENTATION TO WHOM

PETITIONER

REPRESENTATION TO WHOM

PETITION EX

REPRESENTATION TO WHOM

PET

Counsel for petitioner is present. Shri Saji P. John of SPJ Legal, Advocate, undertakes to file vakalat for respondent and also for filing objections.

List it on 31.10.2017.

MEMBER (J)

MEMBER (T)